GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:4503 ANSWERED ON:07.12.2010 MSCS ACT Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government has finalised the changes/amendments to be made in the Multi- State Cooperative Societies (MSCS) Act;

(b) if so, the details thereof;

(c) if so, whether the Government has held consultations with the various stakeholders before finalisation of such changes/amendments in the said Act; and

(d) if so, the details in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Yes, Madam. The Multi-State Co-operative Societies (Amendment) Bill, 2010 has been introduced in Lok Sabha on 15.11.2010.

(c): Yes, Madam.

(d): The High Powered Committee on Co-operatives (HPC) constituted by the Government under the chairmanship of Shri S.G. Patil had inter-alia, recommended for certain amendments to the Multi-State Co-operative Societies Act, 2002. The recommendations of HPC as well as the additional recommendations proposed by the Department of Agriculture & Cooperation were discussed with various stakeholders before finalization of the amendments to the Multi-State Co-operative Societies Act, 2002.